

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 862
ANSWERED ON 27/07/2026**

DEMOLITION DRIVES UNDERTAKEN BY DDA IN THE NCT OF DELHI

862. SHRI IMRAN PRATAPGARHI:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of demolition drives undertaken by the Delhi Development Authority (DDA) in the National Capital Territory of Delhi during the last three years, area-wise;
- (b) the number of residential and commercial structures demolished and the number of families displaced as a result thereof;
- (c) whether prior notices, surveys and rehabilitation measures were undertaken before carrying out such demolition drives; and
- (d) the details of rehabilitation or alternative accommodation provided to eligible affected families?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): As per information received from Delhi Development Authority (DDA), during the last three years, around **1116 nos.** of demolition drives were conducted. The total area reclaimed or encroachment-free through these drives is **Approx. 2719 acres** by DDA [including Govt. Lands, Foot Paths, Agricultural Areas, Green Area, Boundary Walls, Road Side Parking, Temporary Shed Shops, Street Hawkers etc. (**Table – A & B**)]. During the process of those demolition drives, the notices have duly given/pasted at site before executing the drives as per extant rules and court orders.

Rehabilitation measures for eligible beneficiaries were duly undertaken as per the Delhi Slums and Jhuggi Jhopri Rehabilitation and Relocation Policy, 2015. **1800** families from Bhoomiheen Camp, Govindpuri have been rehabilitated. Beneficiaries were allotted EWS flats at A-14, Kalkaji Extension under the applicable rehabilitation scheme, subject to fulfilment of the prescribed eligibility criteria. **1360** families of slum clusters at Jailor Wala Bagh, Mata Jai Kaur and Golden Park rehabilitated at Swabhiman Apartment Ashok Vihar till date.

Contd...2/-

Table – A

Details of demolition drives undertaken by the Engineering Wing of DDA

Financial Year	2023-24		2024-25		2025-26		Data of Last Three Financial Year	
	No. of demolition drives	Area reclaimed (Sq.m.)	No. of demolition drives	Area reclaimed (Sq.m.)	No. of demolition drives	Area reclaimed (Sq.m.)	Total No. of demolition drives	Total Area reclaimed (Sq.m.)
Terrestrial jurisdiction								
Rohini	17	11893.75	18	18158.47	35	174523.9	70	2,04,576.12
North	15	12211	4	841.0	7	24921	26	37,973
South	13	66918.60	6	32501.2	8	20295.79	27	1,19,715.6
Dwarka	72	3491.94	82	84653.52	106	48851.9	260	1,36,997.4
East	132	1670847.4	25	3517806.16	49	146215.76	206	53,34,869
Narela	NIL	NIL	03	1350	08	12037	11	13,387
Total							600	58,47,518.1 (Approx. 1445 acres)

Table – B

Details of demolition drives undertaken by the Land Management Department of DDA

Sl. No	Year	No. of Demolitions (approx.)	Area Reclaimed (in acres approx.)
1.	2023	185	408
2.	2024	126	532.23
3.	2025	205	333.43
Total		516	1273.66 (Approx. 1274 acres)